

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 177/2026

IN THE MATTER OF:

Ramesh Chand Sharma

...PETITIONER

VERSUS

State of Himachal Pradesh & Ors.

...RESPONDENT

MEMO OF PARTIES

Ramesh Chand Sharma

...PETITIONER

VERSUS

1. State of Himachal Pradesh

Through Secretary,
Department of Environment, Science Technology and Climate Change,
Government of H.P.
Paryavaran Bhawan, Near US Club, Shimla
Himachal Pradesh-171001
Email: envsecy-hp@nic.in

Respondent No.1

2. District Magistrate, Kangra

Deputy Commissioner Kangra at Dharamsala
Room No. 802, Dharamsala-176215
Email: dc-kan-hp@nic.in

Respondent No.2

3. Himachal Pradesh Pollution Control Board (HPPCB)

Through Member Secretary
Phase-III, New Shimla-171009
Email: mspcb-hp@nic.in

Respondent No.3